Outcome Budget (2014-15) of the Department of Consumer Affaires

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री राव साहेब दादाराव दानवे): महोदय, मैं 2014-15 के वर्ष के लिए उपभोक्ता मामले विभाग के संबंध में परिणामी बजट की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं।

[Placed in Library. See No. L.T. 538/16/14]

- I. MoU between GoI and NSIC
- II. Outcome Budget (2014-15) of the Mlo Micro, Small and Medium Enterprises

सूक्ष्म, लघु और मध्यम उद्यम मंत्री (श्री कलराज मिश्र)ः महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं:

- I. Memorandum of Understanding between the Government of India (Ministry of Micro, Small and Medium Enterprises) and the National Small Industries Corporation Limited (NSIC), for the year 2014-15. [Placed in Library. See No. L.T. 587/16/14]
- II. Outcome Budget, for the year 2014-15, in respect of the Ministry of Micro, Small and Medium Enterprises. [Placed in Library. See No. L.T. 335/16/14]

Notifications of Ministry of Health and Family Welfare

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): Sir, I lay on the Table :

- (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare, under Section 34 of the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994, along with delay Statement:
 - G.S.R. 77 (E), dated the 4th February, 2014, publishing the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Amendment Rules, 2014.
 - G.S.R. 119 (E), dated the 26th February, 2014, publishing the Preconception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Amendment Rules, 2014.

[Placed in Library. For (1) and (2) See No. L.T. 434/16/14]

(ii) A copy (in English and Hindi) of the Ministry of Health and Family Welfare Notification F. No. 2-15015/30/2012, dated the 10th June, 2014, publishing the Food Safety and Standards (Licensing and Registration of Food Businesses) Amendment Regulations, 2014, under Section 93 of the Food Safety and Standards Act, 2006.

[Placed in Library. See No. L.T. 435/16/14]

- (iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare (Department of Health and Family Welfare), under Section 31 of the Jawahar Lal Institute of Post Graduate Medical Education and Research, Puducherry Act, 2008:-
 - 1. S.O. 3914 (E), dated the 31st December, 2013, regarding Constitution of the Institute Body of Jawahar Lal Institute of Post Graduate Medical Education and Research, Puducherry.
 - 2. S.O. 28 (E), dated the 6th January, 2014, regarding Nomination of Dr. M.K. Bhan formerly Secretary, Department of Biotechnology, New Delhi as President of the Jawahar Lal Institute of Post Graduate Medical Education and Research, Puducherry.
 - S.O. 1296 (E), dated the 16th May, 2014, regarding election of Shri
 P. Kannan, Member, Rajya Sabha as a member of Institute body of Jawahar Lal Institute of Post Graduate Medical Education and Research, Puducherry. [Placed in Library. For (1) to (3) See No. L.T. 324/16/14]

MoU between GoI and HAL

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI INDERJIT SINGH RAO): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Defence, Department of Defence Production) and Hindustan Aeronautics Limited (HAL), for the year 2014-15. [Placed in Library. See No. L.T. 436/16/14]

- I. Notifications of the Ministry of Corporate Affairs and Finance.
- II. Report (from 1st Jan., 2014 to 31st March, 2014) of IIBI Kolkata and related papers
- III. 44th Valuation Report of LIC as on 31st March, 2014
- IV. Report and Accounts (2013-14) of various Regional Rwal Banks and Auditor's Report thereof
- V. Annual Accounts (2013-14) of SEBI Mumbai and related papers
- VI. Statement of Market Borrowings by Central Government during 2013-14
- VII.Outcome Budget 2014-15 of the M/o Corporate Affiairs

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFIARS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table: